

**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

O.A. No.28/2020

Wednesday, this the 17th day of June, 2020

**Hon'ble Dr. Bhagwan Sahai, Member (A)
Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Ajeet Singh, age 42 years
s/o SH. Krishan Singh
r/o Arnora Tehsil and District Doda
(Group B), Non-gazetted (Naib Tehsildar)

..Applicant

(Mr. A A Khan, Advocate)

Versus

1. Union Territory of J & K through
Financial Commissioner Revenue
Panama Chowk Jammu

2. Commissioner Secretary
Revenue Department Civil Secretariat, Jammu

3. Chairman, J & K Service Board Jammu

4. Secretary, J & K Service Board Jammu

..Respondents

(Mr. Amit Gupta, Additional Advocate General)

O R D E R (ORAL)

Dr. Bhagwan Sahai, Member (A):

The applicant requests for withdrawal of the O.A. Request allowed. The O.A. is dismissed as withdrawn.

**(Rakesh Sagar Jain)
Member (J)**

**(Dr. Bhagwan Sahai)
Member (A)**

June 17, 2020
/sunil/